

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**FOR**  
**MILLENNIUM STARCH INDIA PRIVATE LIMITED**  
**OPERATING IN**  
**MANUFACTURER OF MAIZE STARCH, MODIFIED STARCH AND BYPRODUCTS**  
**AT**  
**BELGAUM DISTRICT, ATHANI TALUKA, KARNATAKA STATE, INDIA**  
(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	MILLENNIUM STARCH INDIA PRIVATE LIMITED CIN: U74991KA2008PTC046023 PAN: AAFCM5589G
2.	Address of the registered office	Survey No. 1078 / 1079, KSSIDC Industrial Estate, Satti Road, Athani, Belgaum, Athani, Karnataka, India, 591304
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	The factory plant is located at: Survey No. 1078 / 1079, KSSIDC Industrial Estate, Satti Road, Athani, Belgaum, Athani, Karnataka, India, 591304
5.	Installed capacity of main products/ services	350 MT of maize crushing Per Day
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statements as on 31.03.2024, the Revenue from Operations was Rs. 14,850.66 Lakh. The Corporate Debtor was engaged in manufacturing activities until May 2024. However, manufacturing operations have remained discontinued since then, and the factory is presently non-operational.
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedule) of two years, lists of creditors are available at URL:	For details please contact: millennium.cirp@hotmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:	For detailed EOI and eligibility criteria please contact: millennium.cirp@hotmail.com
10.	Last date for receipt of expression of interest	12.07.2026
11.	Date of issue of provisional list of prospective resolution applicants	22.07.2026
12.	Last date for submission of objections to provisional list	27.07.2026
13.	Date of issue of final list of prospective resolution applicants	06.08.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.08.2026
15.	Last date for submission of resolution plans	10.09.2026
16.	Process email id to submit Expression of Interest	millennium.cirp@hotmail.com
17.	Details of the corporate debtor's registration status as MSME.	The Corporate Debtor is a registered MSME under the Ministry of Micro, Small and Medium Enterprises. The Udyam Registration Certificate reflects the status of the Corporate Debtor as a Manufacturing Medium Enterprise, classified on 27.04.2024

Sd/-

**Rahul Sudhakar Kavathekar**  
**Interim Resolution Professional**  
**For Millennium Starch India Private Limited**  
**IP REG. NO.: IBB/MPA-003/IP-P00040/2017-2018/10101**  
**AFA Certificate No.: AA1/10101/02/300627/109056**  
**AFA Valid upto: 30-June-27**  
**Case Specific Email ID: millennium.cirp@hotmail.com**  
**Address: J 901, The Trees, Pirojshahnagar,**  
**Eastern Express Highway, Vikhroli East,**  
**Mumbai City, Maharashtra ,400079**  
**IBBI Reg. Email ID: kavathekarco@hotmail.com**

Date: 27.06.2026  
Place: Mumbai

**Size : 8cm (W) X 19cm (H)**